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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 35/14(1)/NCLT/AHM/2018**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2018**

Name of the Company: Neoteric Constructions Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NISARG SHARMA	PCS	On behalf of petitioner.	Nisarg
2.				


**ORDER**

PCS Mr. Nisarg Sharma is present for the Petitioner.

The representation of the ROC as well as Central Government, through the Secretary of Govt. of India, Ministry of Corporate Affairs, is still awaited.

The Registry is directed to serve the reminder notice to ROC, Gwalior and Central Government through its Secretary, Ministry of Corporate Affairs, New Delhi, along with copy of the petition filed under Section 14(1) of the Companies Act.

List the matter on 31.07.2018

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 11<sup>th</sup> day of July, 2018.